

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. MA 340/2020 MA 103/2020 IA 413/2022 IA 1258/2022
In C.P. (IB)-599(MB)/2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: **Fly-Hi Marine Travels Private Limited**
 Vs. Mr. Manishkumar Patel
 IN THE MATTER OF
 Pierre Dsilva
 V/s
 Elektrans Shipping Pvt. Ltd.

Section: 9 of Insolvency and Bankruptcy Code, 2016
& Rule 11 of NCLT, 2016

ORDER

Adv. Prachi Wazalwar a/w Adv. Sheba Abraham appeared for the Applicant in IA No. 413/2022 and IA No. 1258/2022. List the matter on **10.05.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)